

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 1704
TO BE ANSWERED ON 18.12.2023

PENDENCY IN PAYMENT TO KARNATAKA-BASED MSMEs

1704. SHRI NARAYANA KORAGAPPA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether it is a fact that more than ₹ 730 crore are pending for payment to MSMEs in Karnataka by companies/agencies as of April, 2022;
- (b) the details of pendency as of 1st November, 2023; (c) whether in spite of Ministry taking steps like Micro Small Medium Enterprises Facilitation Councils, SAMADHAAN portal, etc., pendency has not come down; and (d) if so, whether the Ministry will consider giving deadline to all those for clearing dues to MSMEs with interest, within 30 days?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a): Ministry of Micro, Small & Medium Enterprises (MSME) launched a portal viz. Samadhaan Portal (https://samadhaan.msme.gov.in/MyMsme/MSEFC/MSEFC_Welcome.aspx) for filing of grievances and for monitoring of the outstanding dues to the Micro & Small Enterprises (MSEs) from the buyers of goods and services on 30.10.2017. The applications regarding outstanding dues are filed before the Micro, Small Enterprise Facilitation Councils (MSEFCs). After the application is admitted by the MSEFCs, it becomes a case. As per the information available on the Samadhaan Portal, since inception till 30.04.2022, Rs. 313.16 crore is the amount involved in pending applications plus cases in Karnataka.

(b): As per data available on Samadhaan Portal, the details of pendency in Karnataka from 30.10.2017 to 01.11. 2023 are as below:-

State	Period	No. of pending applications + cases	Amount involved in pending applications + cases(Rs. in crore)
Karnataka	30.10.2017-01.11.2023	3,913	572.39

(c) & (d): As per the Samadhaan portal, the no. of pending applications in Karnataka has come down from 967 in 2021-22 to 902 in 2022-23.
